## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

## **UNSTARRED QUESTION NO.1034**

TO BE ANSWERED ON THE 4<sup>TH</sup> DECEMBER, 2015

## SHORT SERVICE COMMISSION OFFICERS

1034. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of DEFENCEj{kk ea=h be pleased to state:

- (a) the current service period for Short Service Commission officers along with the rationale behind fixing the existing period;
- (b) the current shortage of men and women in the armed forces;
- (c) whether there is a policy to increase or decrease the service period of the Short Service Commission officers and if so, the details thereof;
- (d) whether the Government plan to extend the benefits of pension or other benefits to help them ease into civil society by finding employment; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

j{kk jkT; ea=h

1/4 jkobanzthr flag1/2

(a)to(e): A statement is attached.

\*\*\*\*\*

## STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA UNSTARRED QUESTION NO. 1034 FOR ANSWER ON 4.12,2015

(a): Tenure of Short Service Commissioned (SSC) Officers is from 10 years to 14 years. The existing tenure has been fixed to address the shortage of trained young officer.

(b): The details of shortage of officers in the Armed Forces are as under:-

Army (as on 1.7.2015)	Navy (as on 31.10.2015)	Air Force (as on 1.11.2015)
9106	1467	Nil

Women officers are part of the officers' cadre and no separate cadre exists for them.

(c): There is no proposal to increase or decrease the service period of the Short Service Commission Officers.

(d) & (e): Measures to extend more benefits and attractiveness of SSC are regularly examined and implemented from time to time. Such measures are also aimed at helping Short Service Commissioned Officers, in easy transition into a second career and resettlement after completion of their service period.

\*\*\*\*